

**THE HIGH COURT OF MEGHALAYA
SHILLONG
NOTICE**

No. HCM.III/196/2014/37

Dated, Shillong, the 12th June, 2026

It is hereby notified for information of all concerned that the Check Slip presently in use in the Registry of the High Court of Meghalaya, introduced vide Notification No. HCM.III/196/2014/62 dated 06.02.2019, stands revised.

Accordingly, with effect from 1st July, 2026, all petitions, appeals, applications and other proceedings filed before the Registry of the High Court of Meghalaya shall be accompanied by the revised Check Slip in the format annexed hereto.

By Order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/196/2014/ 37A
Copy to:

Dated, Shillong, the 12th June, 2026

1. The Chairman, Meghalaya State Bar Council, Shillong, for information.
2. The President/Secretary, High Court Bar Association, Shillong, for information.
3. All District & Sessions Judges, Meghalaya, with a request to circulate the same on the Notice Board of their respective establishments for information of the members of the Bar.
4. All Judges of the District Council Courts, Meghalaya, with a request to circulate the same on the Notice Board of their respective establishments for information of the members of the Bar.
5. The President/Secretary, all Bar Associations/District Council Bar Associations in the State of Meghalaya, for information.
6. The System Analyst, High Court of Meghalaya, with a request to upload the Notice and the revised Check Slip on the official website of the High Court.
7. Notice Board.
8. Guard File.

JOINT REGISTRAR (LISTING)



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12/6/26